

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 919/97

FRIDAY the 6th day of JULY 2001

CORAM: Hon'ble Shri B.N. Bahadur, Member(A)

Hon'ble Shri S.L. Jain, Member(J)

Deoram Kisan Wuike
Near Omkar Chawl No:2,
Room No.2, Kailashnagar
Katemanevali, Behind Shiv
Sena Office, Kalyan(E)
Dist. Thane.

...Applicant

V/s

1. The Union of India through the General Manager, Central Railway, Mumbai CST, Mumbai.
2. The Chief Workshop Manager Central Railway, Matunga Workshops, Mumbai.
3. Shri S. Lograj OS(II) under Chief Workshop Manager Central Railway, Matunga, Mumbai.

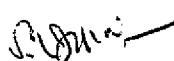
...Respondents.

By Advocate Shri V.S. Masurkar.

ORDER(ORAL)

{Per Shri B.N. Bahadur, Member(A)}

We have in this case an application from the applicant stating that he is not interested in continuing the litigation and requests for withdrawal of the OA. Shri Masurkar provides us copy of the application in original. The request for withdrawal of OA is considered. The OA is disposed of as withdrawn. No costs.


(S.L.Jain)
Member(J)

NS


(B.N.Bahadur)
Member(A)